

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.11

Dated Guwahati, the 26th February, 2015

It is for the information of all the Judicial Officers concerned that as directed by Hon'ble the Chief Justice (Acting), henceforth, along with the Judgment(s) of the Civil Suits, the Decrees must also be uploaded in the website.

By Order,

Sd/- M.A. Ali

REGISTRAR (JUDICIAL)

Memo No.HC.III-29/2013/ 516 - 530E /G dated 26th February, 2015.

Copy for information to:

1. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge (_____). *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
5. The Special Judge, Assam, Guwahati.
6. The Special Judge, C.B.I, Assam, Guwahati.
7. The Special Judge, Addl. C.B.I Court I/II/III, Guwahati.
8. The Judge, Designated Court, Guwahati.
9. The Principal Judge, Family Court, No. 1 & 2, Guwahati/Silchar.
10. The Presiding Officer, Labour Court, Guwahati/Dibrugarh/Silchar.
11. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/Dibrugarh.
12. The Member, MACT I/II/III, Kamrup, Guwahati.
13. The Member, MACT, Nagaon/ Nalbari/ Barpeta/ Dhubri/ Silchar/ Darrang/ Bongaigaon.

14. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 18. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is to upload this order in the website of Gauhati High Court.*
19. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
20. C. A. to the Registrar General, Gauhati High Court, Guwahati.

20/2/15
REGISTRAR (JUDICIAL)

Sd/-
26-2-15